

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Civil) No(s). 278/2021

X

Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)
(FOR ADMISSION and IA No.31129/2021-APPROPRIATE ORDERS/DIRECTIONS
and IA No.31128/2021-APPLICATION FOR FILING THE PETITION WITHOUT
DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT)

Date : 05-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIANFor Petitioner(s) **Mr. V. K. Biju, AOR**
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.
Mr. Shaji George, Adv.
Ms. Vijay Laxmi, Adv.For Respondent(s) **Dr. Monika Gusain, Adv.****UPON hearing the counsel the Court made the following**
O R D E R**List the matter on Monday i.e. 8th March, 2021.****In the meantime, as prayed for, learned counsel appearing on**
behalf of respondent-State is allowed to file the medical report of
the petitioner in a sealed cover.**(MADHU BALA)**
AR-CUM-PS**(INDU KUMARI POKHRIYAL)**
ASSISTANT REGISTRAR